

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/10827/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara Mankachar.

Dated Guwahati, the th 15 November, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/1246/E, dated 02.11.2023.

Sir,

With reference to the above, I am directed to inform you that **station leave permission, from the evening of 10.11.2023, till the morning of 14.11.2023**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-71/2004/10828/A, dated , 15-11-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
